

Demand for Elected Assembly in Delhi

"Pollution of rivers by Bailadila Iron Ore Project"

\*337. SHRI BHOGENDRA JHA:  
SHRI RAMAVATAR SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any decision has been taken on the demand for an Elected Assembly in Delhi;

(b) whether there was any discussion with leaders representatives of political parties in Delhi; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) No, Sir.

(b) and (c). No body has met the Home Minister specifically in connection with the demand for Assembly for Delhi. But some of the Members of Parliament and other leaders who met him in connection with other matters had incidentally mentioned about this subject also.

उत्तर प्रदेश में नियोजित विकास के लिये प्रति व्यक्ति व्यय

\* 338. श्री हरीश रावत : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) छठी योजनावधि के दौरान उत्तर प्रदेश में नियोजित विकास के लिए प्रति व्यक्ति कितना व्यय किया जायेगा; और

(ख) क्या इस योजनावधि के दौरान उत्तर प्रदेश के लिए धन का आवंटन करते समय इस राज्य के पिछड़ेपन को ध्यान में रखा गया था ?

योजना मंत्री (श्री एस० बी० चन्हाण) :

(क) 662 रु० ।

(ख) जी, हां ।

\*339. SHRI BHEEKHA BHAI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Bailadila Iron Ore Project situated between two rivers Dakim and Sakhim has a polluting effect on the waters of either of the rivers;

(b) if so, the steps taken so far in this connection by Government in consultation with project authorities and State authorities;

(c) if not, the reasons therefor;

(d) whether Government consider this water pollution as a health hazard, more especially to tribal villages of Bastar; and

(e) if so, the reasons why Government are not asking Madhya Pradesh Government and project authorities to come to an acceptable formula?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (e). River water in which untreated wastes are discharged is polluted. The Project authorities have set up a full-fledged treatment plant in one of the two mines and a clarifier to settle the particles in the other Mines. Efforts are being made to set up effective pollution abatement device for this mine also. They have also provided safe drinking water to 22 villages which were identified early as falling in the affected category.

News item "Tihar has another Charles Sobhraj"

\*340. SHRI NAWAL KISHORE SHARMA:

SHRI SHEO SHARAN VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a news item which appeared in the "Indian Express" dated 20 February, 1982 under the heading